

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. C.P. (IB)/155(MB)2024

IN THE MATTER OF

Piramal Capital & Housing Finance Limited ... Petitioner

Vs

Guardian Promoters And Developers private Limited ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Zaid Mansuri (PH)

For the Respondent:

ORDER

Counsel for the Petitioner prays for time stating that his application has yet not been listed. In view of the request made, adjourned to **17.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/